

Commissions in the past. In the case of Moradabad, a separate Commission of Inquiry has been appointed under the Commissions of Inquiry Act to investigate the incidents which took place there on the 13th August, 1980.

(c) Government are conscious of the need for the maintenance of communal peace and harmony, and adequate guidelines on the subject have already been given to the State Governments from time to time. Government have also made known their determination to deal sternly, promptly and effectively with any situation that, will create a law and order problem anywhere.

The National Integration Council has been re-constituted and held its first meeting on the 12th November, 1980. The Council has decided to constitute a subcommittee on communal harmony.

Study on 'Criminality Amongst Women in India'

2008. SHRIDHARAMCHAND JAIN: Will the Minister of HOME AFFAIRS be pleased to state :

a Whether it is a fact that a study on "Criminality amongst women in India" by the Bureau of Police Research and Development has revealed that an increasing number of women have been taking to crime in India in recent years;

(h) if so, the details of the study in this regard ; and

the corrective steps Government propose to take in this regard;

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) The study reveals the extent and nature of criminality amongst women in India. It indicates that the number of women arrested rose

from 16,303 in 1971 to 30,766 in 1973, and there after it declined to 23,959 in 1975-

(c) Copies of the study report suggesting various corrective measures were forwarded for consideration of all the State Governments/ Union Territories.

Conference of States on Law and Order

2009. SHRI DHARAMCHAND JAIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are considering a proposal to hold a Conference of States on the question of law and order; and

(b) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) and (b) It is proposed to hold a conference of Chief Secretaries & Home Secretaries of States and Union Territories in January, 1981 to consider various matters including law and order situation.

Zeliang Tribe of Manipur Ranges

2010. SHRI ROBIN KAKATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Zeliang Tribe of Manipur ranges and Nagaland are deprived of the welfare and development schemes only because their leader Rani Gaidinliu joined Viswa Hindu Conference some time back ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) Does not arise.